

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2074
TO BE ANSWERED ON 29TH JULY, 2022**

**IMPLEMENTATION OF AYUSHMAN BHARAT – PRADHAN MANTRI JAN AROGYA
YOJANA (AB-PMJAY)**

**2074. SHRI KANAKMAL KATARA:
SHRI JUGAL KISHORE SHARMA:
MS. LOCKET CHATTERJEE:
SHRIMATI RITI PATHAK:
SHRI RAMESH BIDHURI:
SHRI KHAGEN MURMU:
SHRIMATI GEETA KORA:
SHRI JYOTIRMAY SINGH MAHATO:
SHRI SUNIL KUMAR SONI:
SHRIMATI KESHARI DEVI PATEL:
SHRI CHANDAN SINGH:
SHRIMATI JASKAUR MEENA:
SHRI JAGANNATH SARKAR:
SHRI DILESHWAR KAMAIT:
SHRI VINAYAK RAUT:
SHRI RAMESH CHANDER KAUSHIK:
SHRIMATI SHARDABEN ANILBHAI PATEL:
SHRI MITESH RAMESHBHAI PATEL (BAKABHAI):
SHRIMATI RAMA DEVI:
SHRI SUNIL BABURAO MENDHE:
SHRI KRIPANATH MALLAH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the salient features of AB-PMJAY along with the total number of beneficiaries in the country, State/UT-wise;
- (b) the funds sanctioned, allocated and utilized and the number of hospitals empanelled under the Yojana, State/UT-wise during each of the last three years and the current year;
- (c) the expenditure incurred on OPD treatment and hospital admission of the beneficiaries under the scheme during the last three years;
- (d) the targets set and necessary steps taken for strengthening and expansion of the Yojana in the country;
- (e) the details of State/UTs wherein the Yojana is being made implemented along with efforts being made to include all uncovered areas of the country;
- (f) the number of Ayushman Bharat Cards issued so far along with the number of application approved and rejected in the country, State/UT-wise; and
- (g) whether the Government proposes to conduct any survey to include and provide benefits of the said Yojana to the left out/deprived stakeholders in the country and if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a) to (g): The salient features of Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at Annexure-I. State/UT-wise details of the number of beneficiary families in the country are at Annexure-II. State/UT-wise and Financial Year wise details of Central share of funds released and the number of hospitals empanelled under the scheme are at Annexure-III. Funds are released to States/UTs only after utilization certificate is submitted by them.

The expenditure incurred on hospital admission of the beneficiaries under the scheme during the last three years is Rs. 35,016 crore. This includes expenditure on pre-hospitalization up to 3 days and post-hospitalization up to 15 days. Such transactions are not separately recorded on IT platform as these are part of treatment packages.

Targets are not fixed for AB-PMJAY as the scheme operates on the basis of beneficiary demand for healthcare services. All the eligible beneficiaries of the implementing States/UTs are entitled for services under the scheme from day one of the launch of the scheme.

33 States/UTs are implementing the scheme. State/UT of Odisha, West Bengal and Delhi are not implementing it. Government of India is pursuing with these States/UT to join the scheme so that eligible beneficiaries are not deprived of healthcare benefits provided thereunder.

AB-PMJAY is an entitlement-based scheme. Eligible beneficiaries can directly visit any empanelled public or private hospital to avail cashless treatment. Ayushman cards are issued to the beneficiaries to create awareness about the scheme. As of 27th July 2022, a total of 18.56 crore Ayushman Bharat cards are issued under the scheme. This includes 4.68 crore cards issued by States/UTs by using their own IT platform. State/UT-wise details of applications approved and applications rejected are at Annexure-IV.

PMJAY's beneficiary database is defined. 10.74 crore poor and vulnerable families (bottom 40 percent population) identified on the basis of SECC 2011 data are entitled to receive free treatment under the scheme. Further, States/UTs have the flexibility to run their own health protection schemes in alliance with AB-PMJAY at their own cost. Accordingly, States/UTs have expanded the scheme coverage to 14.75 crore beneficiary families at their own cost.

1. Ayushman Bharat, a flagship scheme of Government of India, was launched as recommended by the National Health Policy 2017, to achieve the vision of Universal Health Coverage (UHC). This initiative has been designed to meet Sustainable Development Goals (SDGs) and its underlining commitment, which is to "leave no one behind."
2. AB-PMJAY is the world's largest Government funded health assurance scheme.
3. AB-PMJAY provides health assurance of up to Rs.5 Lakh per family per year for secondary and tertiary healthcare hospitalizations.
4. AB-PMJAY is a completely cashless and paperless scheme.
5. The benefits under AB-PMJAY are portable across the country.
6. There is no cap on family size, or age or gender.
7. The beneficiary families under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) have been identified from the Socio-Economic Caste Census (SECC) of 2011 on the basis of select deprivation and occupational criteria across rural and urban areas. Details are as below:

Detailed list of criteria for eligibility under AB-PMJAY as per SECC 2011

Automatically included:

1. Households without shelter
2. Destitute/ living on alms
3. Manual scavenger families
4. Primitive tribal groups
5. Legally released bonded labour

Deprivation criteria in rural area:

- D1: Only one room with kutchha walls and kutchha roof
 D2: No adult member between age 16 to 59
 D3: Female headed households with no adult male member between age 16 to 59
 D4: Disabled member and no able-bodied adult member
 D5: SC/ST households
 D7: Landless households deriving major part of their income from manual casual labour

Occupational criteria in urban area:

- 1) Rag picker
- 2) Beggar
- 3) Domestic worker
- 4) Street vendor/ Cobbler/hawker / Other service provider working on streets
- 5) Construction worker/ Plumber/ Mason/ Labour/ Painter/ Welder/ Security guard/ Coolie and other head-load worker
- 6) Sweeper/ Sanitation worker / Mali
- 7) Home-based worker/ Artisan/ Handicrafts worker / Tailor
- 8) Transport worker/ Driver/ Conductor/ Helper to drivers and conductors/ Cart puller/ Rickshaw puller
- 9) Shop worker/ Assistant/ Peon in small establishment/ Helper/ Delivery assistant / Attendant/ Waiter
- 10) Electrician/ Mechanic/ Assembler/ Repair worker/Washer-man/ Chowkidar

8. The number of eligible beneficiaries under SECC 2011 is 10.74 crore (50 crore people). 33 States/UTs implementing AB-PMJAY have further expanded the coverage of the scheme to include 13.44 crore families (65 crore people).
9. AB-PMJAY is implemented in all States and UTs barring West Bengal, NCT of Delhi and Odisha.
10. The scheme is implemented across the country through a three-tier model. National Health Authority, an attached office of the Ministry of Health and Family Welfare with full functional autonomy, is the apex body implementing AB-PMJAY across the country. For effective implementation of AB-PMJAY at States/UTs level, State Health Agencies (SHAs) have been established. District Implementation Units (DIUs) have been set up for ensuring on-ground coordination between scheme stakeholders and for smooth implementation.
11. AB-PMJAY is completely funded by the Government and costs are shared between Central and State Governments in the ratio as per the extant directives issued by Ministry of Finance.

State/UT-wise details of the number of beneficiary families in the country

State / UT	Number of Eligible Families under AB-PMJAY
A&N Islands	11,500
Andhra Pradesh	54,67,524
Arunachal Pradesh	88,611
Assam	26,96,996
Bihar	1,08,11,015
Chandigarh	30,074
Chhattisgarh	36,50,364
DNH&DD	26,342
Goa	36,431
Gujarat	43,83,948
Haryana	15,45,936
Himachal Pradesh	4,78,985
Jammu And Kashmir	5,97,801
Jharkhand	28,05,753
Karnataka	62,09,073
Kerala	22,05,505
Ladakh	10,904
Lakshadweep	1,425
Madhya Pradesh	83,57,257
Maharashtra	83,63,664
Manipur	2,73,250
Meghalaya	3,47,013
Mizoram	1,94,859
Nagaland	2,33,328
Puducherry	1,03,434
Punjab	14,64,802
Rajasthan*	58,95,363
Sikkim	39,738
Tamil Nadu	77,70,928
Telangana	25,90,010
Tripura	4,90,964
Uttar Pradesh	1,16,84,453
Uttarakhand	5,23,536

Note: Above list does not include eligible beneficiary family count of SECC 2011 from West Bengal, Odisha and NCT of Delhi as they are not implementing AB-PMJAY.

State/UT-wise details of fund released & hospitals empanelled under AB-PMJAY

State/UT	FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23	
	Fund released (in crore of Rupees)	No. of Hospitals empanelled	Fund released (in crore of Rupees)	No. of Hospitals empanelled	Fund released (in crore of Rupees)	No. of Hospitals empanelled	Fund released (in crore of Rupees)	No. of Hospitals empanelled
A and N Islands	0.41	-	0.27	-	0.76	-	-	-
Andhra Pradesh	374.07	818	261.23	70	223.95	576	111.10	10
Arunachal Pradesh	-	17	0.67	16	0.00	18	-	7
Assam	133.23	151	12.10	49	87.91	16	-	14
Bihar	82.49	200	-	44	59.77	45	-	25
Chandigarh	3.82	7	1.84	4	2.49	7	1.11	2
Chhattisgarh	280.37	632	112.62	720	66.00	151	66.32	68
DNH and DD	2.02	0	4.24	0	1.76	0	-	0
Delhi	-	35	-	20		28	-	3
Goa	0.06	16	0.49	3	0.60	8	-	-
Gujarat	212.33	105	99.84	104	330.55	168	-	51
Haryana	58.69	151	71.92	49	89.95	64	12.11	13
Himachal Pradesh	19.12	22	32.93	13	33.71	35	-	15
Jammu and Kashmir	33.44	82	22.70	2	75.12	39	-	21
Jharkhand	126.50	138	100.32	50	7.98	53	-	19
Karnataka	254.13	2356	160.85	241	414.11	102	-	28
Kerala	97.56	130	145.61	179	138.90	160	69.45	23
Ladakh	-	1	1.62	-	0.51	-	0.10	-
Lakshadweep	-	-	-	5	0.31	-	-	-
Madhya Pradesh	118.46	318	164.80	209	355.25	206	207.22	40
Maharashtra	241.88	185	376.65	333	324.75	93	164.88	27
Manipur	17.10	42	11.45	8	22.50	15	6.52	6
Meghalaya	18.07	21	49.52	6	22.28	1	5.32	-
Mizoram	12.41	16	14.97	4	16.58	-	1.98	1
Nagaland	10.89	29	12.27	9	14.09	4	-	1
Odisha	-	24	-	2	-	1	-	-
Puducherry	-	19	1.23	2	0.11	6	-	1
Punjab	55.55	674	46.85	156	80.50	94	-	1
Rajasthan	200.07	974	258.31	21	96.39	12	-	6
Sikkim	0.09	5	1.85	-	1.04	6	0.53	-
Tamil Nadu	441.77	88	359.81	44	75.14	623	122.79	53
Telangana	-	20	-	16	150.26	394	-	211
Tripura	20.18	15	8.98	36	35.60	2	1.50	1
Uttar Pradesh	147.49	961	167.63	104	157.56	313	60.00	156
Uttarakhand	30.73	27	40.52	18	54.23	29	-	19
West Bengal	-	52	-	6	-	4	-	3

Note: State/UT of Odisha, West Bengal and Delhi are not implementing AB-PMJAY. Hospitals are empanelled in these States/UT to facilitate beneficiaries of implementing States/UTs to avail treatment under the portability feature of the scheme.

State/UT-wise details of Ayushman card applications approved and rejected

State/UT	Applications approved	Applications rejected
Andaman & Nicobar Islands	40043	0
Andhra Pradesh	88	0
Arunachal Pradesh	62772	513
Assam	539226	53090
Bihar	7646955	42
Chandigarh	71725	112
Chhattisgarh	15693571	75
DNH & DD	297092	0
Goa	24950	0
Gujarat	14501281	24207
Haryana	2868042	232
Himachal Pradesh	1121417	0
Jammu and Kashmir (incl. Ladakh)	7329563	1262
Jharkhand	9469838	55
Karnataka	929	2
Kerala	6942739	3
Lakshadweep	19801	460
Madhya Pradesh	27991916	18835
Maharashtra	7530113	1088
Manipur	439728	42
Meghalaya	1729919	7
Mizoram	389143	8
Nagaland	285954	18
Puducherry	391009	0
Punjab	7914511	52
Sikkim	49307	0
Tamil Nadu	941	98
Telangana	0	0
Tripura	1285727	3
Uttar Pradesh	19444887	70471
Uttarakhand	4752936	8

Note: In Rajasthan, AB-PMJAY is implemented in convergence with the States' health insurance scheme. To avail benefits under the converged scheme, eligible beneficiary families can use their existing Jan Aadhaar cards.